## **NOTICE**

Please take notice that Hon'ble Division Bench No. 01 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad will not sit today i.e on 14.09.2021. Cases listed before Their Lordships shall remain stand over. Urgent matters, if any, listed before Their Lordships may be mentioned before Hon'ble Division Bench No. 02 comprising Hon'ble Mr. Justice Aparesh Kumar Singh and Hon'ble Mrs. Justice Anubha Rawat Choudhary in Court No. 12 through V.C.

Please take further notice that Hon'ble Mr. Justice Sujit Narayan Prasad will sit single today i.e on 14.09.2021 at 12.00 P.M in Court No. 13 and take up the cases notified before His Lordship through V.C.

By Order,

Sd/-

Dated the 14<sup>th</sup> September, 2021

High Court of Jharkhand, Ranchi

(Sanjeev Kumar Das)

Joint Registrar (L&C)

### NOTIFIED CASES CAUSELIST For Tuesday The 14th September 2021

## COURT NO. 13 (THROUGH VC)

# SINGLE BENCH (BENCH ID-24812)

AT 12:00 PM

### HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

1	W.P(C)/7400/2013	Orders(with de MR SYED SHAHAB AHMED	rect) M. K. Habib	AKHOURI A. KUMAR
-	Wii (6),7 100,2020	vs RANCHI MUNICIPAL CORPORATION THROUGH ITS COUNCELLORS AND ORS		
	M.P.MUNICIPAL CORPORATION			
_		<u>Orders</u>	5 · · · · · · · · · · · · · · · · · · ·	
2	W.P(C)/6963/2013	SUSHIL SOREN  VS  THE STATE OF JHARKHAND AND ANR	RAJIV SINHA BHUPAL KRISHNA PRASAD ROHIT SINHA	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
IA NO, 14	482/2014 (For Misc.) QUASHING MATTER			
wt3	W.P(C)/6393/2013	JAI PRAKASH NARAYAN SINHA <b>VS</b> FOREST AND ENVIRONMENT	SUMEET GADODIA ANURAG KASHYAP PREM PUJARI ROY	A.G CHANDRA PRABHA PARTH S. A. SWAROOP PATI
	CODE OF CIVIL PROCEDURE,			
IA NO, 20	043/2016 (For Extension Of Time)	), 7980/2013 (For STAY OF PROCEEDINGS)		
4	W D(C)/2617/2012	Fresh Filing (Adm		DAICCH KHMAD
4	W.P(C)/3617/2013	MOHD HARUN RASHID  VS  CHIEF MANAGER OF STATE BANK OF  INDIA AND ANR	MD.FARUQUE ANSARI	RAJESH KUMAR MANINDRA KR SINHA ROHAN KASHYAP PARTH S. A. SWAROOP PATI AMIT KUMAR
_	CODE OF CIVIL PROCEDURE,			
5	W.P(C)/5136/2013	RITESH LODHA  VS  THE STATE OF JHARKHAND AND ANR	PRABHU DAYAL AGRAWAL	SUMIR PRASAD K. K. Singh
	ESSENTIAL COMMODITIES AC	Т, 1955		
		<u>Admission</u>		
6	W.P(C)/2485/2011 Assigned Matter	M/S MONA GAS PVT.LTD.  VS  STATE OF JHARKHAND AND ORS	S.K.DEO A.K.PASARI PRIYANKA DAYAL N.K.PASARI SHIPLI SANDIL JOHN RANJANA MUKHERJEE	S.C.I RAHUL SABOO
	RESIDUARY MATTERS-00			
7	W.P(C)/4256/2012 assigned matter	PRASAN DUNGDUNG  VS  FOREST AND ENVIRONMENT	KISHORE KR SINGH SANJIT KUMAR	RAHUL SABOO CHANDRA PRABHA
	INDIAN FOREST ACT ,1927			
8	W.P(C)/87/2013	RAMAUTAR MAHTO AND ORS  VS  KHIRDHARI MAHTO AND ORS	ARBIND KR SINHA JITESH KUMAR	AJAY KR PATHAK RITA KUMARI PRABHAT KR SINHA KANCHAN KUMARI
	CODE OF CIVIL PROCEDURE	1009		SARFARAZ AKHTAR
9	CODE OF CIVIL PROCEDURE, W.P(C)/97/2013	LALAN VISHWAKARMA  VS  THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	RAJEEV RANJAN MISHRA PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY &		AMIT I/D TIMARI	CDUIT CHOUDHASY
wt10	W.P(C)/103/2013	LALAN VISHWAKARMA  VS  THE STATE OF JHARKHAND AND ORS	AMIT KR TIWARI	SRIJIT CHOUDHARY PRAVIN KUMAR ARVIND KR SINGH VISHAL KUMAR TIWARY ATUL KUMAR
	LAND REVENUE , TENANCY &	NAZUL-00		

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